# GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

### LOK SABHA UNSTARRED QUESTION NO.3096 TO BE ANSWERED ON 21.03.2017

#### **BS-IV Norms for Vehicles**

3096. SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has decided that only BS-IV compliant vehicles will be manufactured from April 1, 2017 and if so, the details thereof;
- (b) whether the Government would allow the registration of non-BS-IV vehicles after April, 2017 and if so, the details thereof;
- (c) whether the Environment Pollution Prevention and Control Authority (EPCA) has directed that vehicle nufacturers should exhaust their stock of non-BS-IV vehicles before April, 2017 and the Society of Indian Automobile Manufacturers are raising the issue of inventory of non-BS-IV vehicles and has said it is impossible for them to meet the April 1 deadline, due to the impact of demonetisation; and
- (d) if so, whether unsold non-BS-IV vehicles would be allowed to register after April 1 or would have to be scrapped?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

- (a) & (b): Ministry of Road Transport & Highways has issued notification No. GSR 643(E) dated 19.08.2015 vide which the mass emission standards for Bharat Stage IV shall come in to force all over the country in respect of four wheeled vehicles manufactured on or after the 1<sup>st</sup> April, 2017.
- (c) & (d): Society of Indian Automobile Manufacturers (SIAM) has reported that EPCA during its meeting held on 19<sup>th</sup> October 2016 informed the SIAM Members that only BS- IV vehicles should be registered from 1<sup>st</sup> April 2017. However, SIAM had clarified during the meeting that they will follow the Govt. of India notification and not manufacture any BS- III vehicles from 1<sup>st</sup> April 2017.

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